

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(IA No. 68212/2019 - EXEMPTION FROM FILING O.T.
IA No. 108037/2019 - EXEMPTION FROM FILING O.T.
IA No. 107128/2019 - EXEMPTION FROM FILING O.T.
IA No. 103459/2019 - EXEMPTION FROM FILING O.T.
IA No. 100352/2019 - EXEMPTION FROM FILING O.T.
IA No. 68214/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 107981/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 2443-2453/2021 (III-A)

(IA No. 85081/2019 - EXEMPTION FROM FILING O.T.
IA No. 85080/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2454-2464/2021 (III-A)

(IA No. 85118/2019 - EXEMPTION FROM FILING O.T.
IA No. 85119/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2432-2442/2021 (III-A)

(IA No. 86462/2019 - EXEMPTION FROM FILING O.T.
IA No. 86461/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 979/2019 (X)

(IA No. 113361/2019 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 962/2019 (X)

(IA No. 129057/2020 - APPLICATION FOR PERMISSION
IA No. 111047/2019 - STAY APPLICATION)

W.P.(C) No. 1051/2019 (X)

W.P.(C) No. 1036/2019 (X)

(IA No. 122024/2019 - EX-PARTE STAY)

Date : 13-11-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH**

For Party(s) M/S. Vachher And Agrud, AOR

**Mr. Joy Basu, Sr. Adv.
Mr. Varun Sarin, Adv.
Ms. Parul Dutta, Adv.
Mr. Ashok Mathur, AOR**

**Mr. Shyam Dewan, Sr. Adv.
Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Rohit K. Singh, AOR
Ms. Karnika Singh, Adv.
Mr. Vinayak Goel, Adv.
Mr. Manish Kumar, Adv.**

**Mr. P.K. Bhalla, Adv.
Mr. Praveen Kumar, AOR
Ms. Charandeep Kaur, Adv.
Ms. Sunaina Kumar, Adv.**

**Mr. Sanjeev Kumar Singh, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Devansh Shekhar, Adv.**

**Mr. Prasenjit Keswani, Sr. Adv.
Mr. Upmanyu Tewari, Adv.
Mrs. V. D. Khanna, AOR
Mr. Nitin Sangra, Adv.**

**Mr. Krishnan Venugopal, Sr. Adv.
Mr. Krishanan Venugopal, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Avinash Mathew, Adv.
Mr. Uday Nath Tiwary, Adv.
Mr. Aachman Shekhar, Adv.
Mr. Prakhar Srivastav, Adv.
Mr. J. Rajesh, Adv.**

Mr. Siddhartha Chowdhury, AOR

**Mr. Manish K. Bishnoi, AOR
Mr. Narinder K Verma, Adv.
Mr. Khubaib Shakeel, Adv.**

**Mr. Prasenjit Keswani, Sr. Adv.
Mr. Upmanyu Tewari, Adv.
Ms. Devika Khanna, Adv.**

Mrs. V. D. Khanna, AOR

Mr. Bhakti Vardhan Singh, AOR

Mr. P.K. Bhalla, Adv.

Mr. Praveen Kumar, AOR

Ms. Charandeep Kaur, Adv.

Ms. Sunaina Kumar, Adv.

M/S. Parekh & Co., AOR

Mr. Sanjeev Anand, Sr. Adv.

Mr. Santosh Krishnan, AOR

Ms. Deepshikha Sansanwal, Adv.

Mr. Sanjeev Kumar Singh, Adv.

Mr. Kumar Dushyant Singh, AOR

Mr. Devansh Shekhar, Adv.

M/S. Vachher And Agrud, AOR

Mr. C A Sundaram, Sr. Adv.

Mr. Aman Vachher, Adv.

Mr. Sajid Mohamed, Adv.

Mr. Sanjeev Kumar Singh, Adv.

Mr. Udit Dedhiya, Adv.

Mr. Varad Kilor, Adv.

Mr. Dhiraj, Adv.

Mr. Ashutosh Dubey, Adv.

Ms. Abhiti Vachher, Adv.

Mr. Akshat Vachher, Adv.

Ms. P Ratnamala, Adv.

Mr. Shighra Kumar, Adv.

Mr. Bhishm Pratap Singh, Adv.

Mr. Samar Vijay Singh, AOR

Mr. Keshav Mittal, Adv.

Ms. Sabarni Som, Adv.

Mr. Fateh Singh, Adv.

Ms. Kanika, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 05.12.2024.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)